

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1059/2019in CP No.179/241/HDB/2019
NAME OF THE COMPANY	Aurella Laterite Pvt Ltd
NAME OF THE PETITIONER(S)	Soban Babu Sagina
NAME OF THE RESPONDENT(S)	Aurella Laterite Pvt Ltd & 03 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. S. Rama Rao	Adv	9949242243	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	
Vikram. C. Puttapaga	Adv	9160876539	

ORDER

IA No. 1059/2019 is taken up today. Counsel for Applicant is present. Counsel for Respondent is present. Counsel for Respondent undertakes to file reply in IA 1059/2019 today in the Registry.

For hearing, list the matter on 20.01.2020. Interim order stands extended till then.

Main petition is also listed to the same date.



Member (T)

Binnu



Member (J)